

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 15.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 95/16	TP 55/17	For Orders	433(e)/433 (f)	Oriental Bank of Commerce Vs Falcon Tyres Ltd.

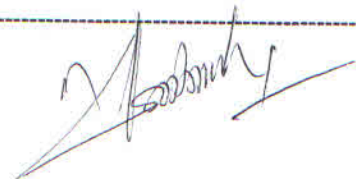
SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

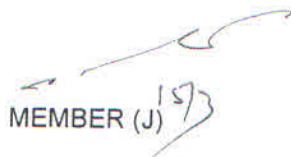
1. M. MOHAMED IBRAHIM  
9845405248

Refractor



Counsel for petitioner is present. He has filed two sets of copies. He is directed to serve notice on the respondents by collecting from the Registry.

List it on 10.04.2017.

MEMBER (J) 

MEMBER (T) 